[Shri M. R. Masani]

Reports (Third Lok Sabha) relating to Posts and Telegraphs Accounts.

- (2) The Seventh Report on Action taken by Government on the recommendations of the Committee contained in their Forty-fourth and Forty-sixth Reports (Third Lok Sabha) relating to Revenue Receipts.
- (3) The Tenth Report on Action taken by Government on the recommendations of the Committee contained in their Forty-eighth Report (Third Lok Sabha) relating to Defence Services Accounts.

ESTIMATES COMMITTEE

FIFTEENTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I present the Fifteenth Report of the Estimates Committee on Action taken by Government on the recommendations contained in the Sixtyseventh Report of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Transport—Calcutta and Haldia Ports

COMMITTEE ON PETITIONS

(i) FIRST REPORT

SHRI D. C. SHARMA (Gurdaspur): I present the First Report of the Committee on Petitions.

(ii) EVIDENCE

SHRI D. C. SHARMA: I beg to lay on the Table a copy of the Evidence given before the Committee on Petitions.

12.19 Hrs.

STATEMENT RE: PRIME MINISTER'S TOURS ABROAD

MR. SPEAKER: Prime Minister to make a statement on her recent tours abroad.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): The statement is a long one,

consisting of 61 pages. Would you like me to read it, or shall I lay it on the Table of the House?

MR. SPEAKER: I think it is better to lay it on the Table.

SOME HON. MEMBERS: No questions?

MR. SPEAKER: The statement is a long one. Therefore, the hon. Prime Minister is laying it on the Table. I have suggested to the Prime Minister that we must have a debate on foreign affairs and on this statement. Something was raised yesterday also. She has accepted the suggestion for a discussion. We will fix a convenient date for this discussion when all these questions can be asked.

SHRIMATI INDIRA GANDHI: I lay a copy of the statement on the Table. [Placed in Library, see No. 1586/67]

12.20 Hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): Sir, Government Business in this House during the week commencing 20th November, 1967, will consist of—

- Further discussion of Report of the Education Commission and Report of the Committee of Members of Parliament on Education.
- (2) Consideration and passing of-
 - (i) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1967.
 - (ii) The Tea Districts Emigrant Labour (Repeal) Bill, 1967.
 - (iii) The Court-Fees (Delhi Amendment) Bill, 1967
- (3) Discussion on the food attuation in the country on a motion to be moved by the Minister of Food and Agriculture.
- (4) Discussion on the situation arising out of the recent influx of Pakistani